

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> MARCH, 2023, 10:30 A.M.**

TP No. 192/CTB/2019, (CP (IB) No. 4701/MB/2018)  
IA (IB) No. 335/CB/2022, IA (IB) No. 52/CB/2023

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Dena Bank -Vs- Kanak Pulp & Paper Mills Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Dhananjay Sud, Adv. IA 52/2023.

For Respondent (s)

Mr. S. K. Acharya, Adv.  
Mr. Umesh Ch. Sahoo, Adv.

**ORDER**

Both sides counsel present. Due to paucity of time matter adjourned to 18.04.2023.

  
**Satya Ranjan Prasad**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**